

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Sri Rakesh Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Bokaro,
2. Sri Anand Mani Tripathi, Secretary, DLSA, Bokaro,
3. Sri Rajendra Kumar Sinha, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Chaibasa,
4. Sri Krishna Kant Mishra, Secretary, DLSA, Chaibasa,
5. Sri Sanjiv Kumar Verma, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Chatra,
6. Sri Chandan, Secretary, DLSA, Chatra,
7. Md. Asif Eqbal, Civil Judge (Sr. Div.)-I-cum-A.C.J.M, Daltonganj,
8. Sri Prafulla Kumar, Secretary, DLSA, Daltonganj,
9. Smt. Kalpana Hazarika, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Deoghar,
10. Sri Sachindra Birua, Secretary, DLSA, Deoghar,
11. Sri Ajay Kumar Singh, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Dhanbad,
12. Sri Avinash Kumar Dubey, Secretary, DLSA, Dhanbad,
13. Sri Sanjay Kumar Dubey, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Dumka,
14. Sri Nishant Kumar, Secretary, DLSA, Dumka,
15. Sri Rajesh Srivastava, Secretary, DLSA, Garhwa,
16. Sri Vinod Kumar Tiwari, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Garhwa,
17. Sri Bimlesh Kumar Sahay, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Giridih,
18. Sri Manoranjan Kumar No.I, Secretary, DLSA, Giridih,
19. Sri Daya Ram, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Godda,
20. Sri Sanjay Kumar Singh No. III, Secretary, DLSA, Godda,
21. Sri Koushik Mishra, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Gumla,
22. Sri Binod Kumar, Secretary, DLSA, Gumla,
23. Sri Yogesh Kumar Singh, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Hazaribagh,
24. Sri Sanjeev Jha, Secretary, DLSA, Hazaribagh,
25. Sri Kumar Pawan, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Jamshedpur,
26. Sri Soumendra Nath Sikdar, Secretary, DLSA, Jamshedpur,
27. Sri Bipin Bihari Gautam, Secretary, DLSA, Jamtara,
28. Sri Sailendra Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Jamtara,
29. Sri Tarun Kumar, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)-I, Khunti,
30. Sri Kankan Pattadar, Secretary, DLSA, Khunti,
31. Sri Ajai Kumar Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Koderma,
32. Sri Mithilesh Kumar Singh, Secretary, DLSA, Koderma,
33. Sri Piyush Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Latehar,
34. Ms. Archana Kumari, Secretary, DLSA, Latehar,
35. Sri Chaudhary Ahsan Moiz, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Lohardaga,
36. Sri Laximikant, Secretary, DLSA, Lohardaga,
37. Sri Sanjay Singh Yadav, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Pakur,
38. Sri Sunil Dutta Dwivedi, Secretary, DLSA, Pakur,
39. Sri Abhimanyu Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Ramgarh,
40. Sri Shekhar Kumar, Secretary, DLSA, Ramgarh,
41. Sri Vijay Kumar Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Ranchi,
42. Md. Faheem Kirmani, Secretary, DLSA, Ranchi,
43. Sri Binay Kumar Lal, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Sahebganj,
44. Sri Surya Mani Tripathi, Secretary, DLSA, Sahebganj,
45. Sri Durgesh C. Awasthi, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Saraikela
46. Sri Kuldeep, Secretary, DLSA, Saraikela and
47. Sri Madhuresh Kumar Verma, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)-I,
Simdega.

Sub: - Nomination for attending two days (R-2) Refresher Training Programme in Civil Cases scheduled to be held on 6th & 7th April, 2019 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending two days (R – 2) Refresher Training Programme in Civil Cases scheduled to be held on 6th & 7th April, 2019 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 06.04.2019 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 5th April, 2019 till the evening of 7th April, 2019.

Yours faithfully,
Sd/- **J.P. Singh**
Registrar (Administration)

Memo No. 1147 /Apptt.

Dated, Ranchi, the March 28, 2019

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No.1870/JAJ dated 05.03.2019 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

J.P. Singh
28.03.2019
Registrar (Administration)